

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.2818  
TO BE ANSWERED ON 20.03.2017**

**Safety in School Buses**

†2818. SHRI RAMA KISHORE SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education has recently issued a circular in regard to the safety of children in school buses;

(b) if so, whether the school management is placed in a quandary with regard to the guidelines of the circular and is likely to increase financial burden on the school and the parents; and

(c) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) : Central Board of Secondary Education (CBSE) has issued a circular in February, 2017 with regard to safety of school children in the school buses. Circular is uploaded on CBSE website ([www.cbse.nic.in](http://www.cbse.nic.in)). Safety of children traveling in school buses is of paramount importance the Board taking into consideration the judgment pronounced by the Hon'ble Supreme Court, the statutory provisions, directives of the State Governments, provisions in Affiliation Bye laws of CBSE and circulars issued by CBSE from time to time, a comprehensive guidelines have been consolidated to ensure safety of school children in the school buses. Transportation service for school children is offered by the schools on non profit basis, there would be no additional financial burden on the schools.

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